Name of the Corporate Debtor: LABLAND BIOTECHS PRIVATE LIMITED CIN: U24129KA1994PTC016040 Date of commencement of CIRP: 13th June 2025

LIST OF CREDITORS Summary as on 04th July 2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Annexure 4 - List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in Rs.

SI NO		Details of Claim Received		Details of Claim Admitted							Amount of any		Amount of	
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by gurantee	Whether Related Party ?	% of Voting Share in SCC	Claim	mutual dues, that may be set- off		claim under verificati on	Remarks, if any
1	Biotechnology Industry Research Assistance Counsel (BIRAC)	02.07.2025	1,79,37,990	1,78,06,187	Unsecured	No	No	No	100%	_	_	_	1,31,803	1
	TOTAL		1,79,37,990					.,,	20070				1,31,803	

Note

1. As per clause 3 (v) of agreement between DBT and Labland Biotech Pvt. Ltd., the capital assets acquired through loan amount sanctioned by DBT shall remain hypothicated to DBT till the entire amount of loan with interest accrued is repaid by the company. As per Deed of Hypothication between DBT and Labland Biotech Pvt. Ltd., it is mentioned that a loan of Rs. 195.65 lakhs has been released by DBT through cheque dt 14th Aug 2007 which includes Rs. 171.90 lakhs Since, security interest by way of hypothication deed for only Rs. 171.90 lakhs has been created and a charge has also been registered for the said amount, we have considered Rs.171.90 lakhs as secured debt alongwith the interest accrued. The balance of Rs. 23.75 (Rs.195.65-171.90 lakhs) is considered as unsecured.

The loan disbursement of 2nd and 3rd instalments amounting to Rs. 37.88 lakhs and 9 lakhs towards consumables, travel and contingency, and no security interest has been created by DBT, these amounts alongwith interest are considered as unsecured debt.